

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF H. SHARDA TEXTFAB PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	H. SHARDA TEXTFAB PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	06/01/2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17120GJ2012PTC068500
5.	Address of the registered office and principal office (if any) of corporate debtor	Block No. 170, Plot NO. 58, Darshan Ind. Estate, Village : Jolva, Taluka : Palsana Surat Surat GJ 394305 IN
6.	Insolvency commencement date in respect of corporate debtor	13.01.2020 (Order Received on 24.01.2020)
7.	Estimated date of closure of insolvency resolution process	10.07.2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Bhavan Trivedi IBBI/PA-001/IP-P00335/2017-18/10605
9.	Address and e-mail of the interim resolution professional, as registered with the Board	55, 6 th Floor, Shree Krishna Centre, Near Mithakhali Six Roads, Navrangpura, Ahmedabad-380009. Email- bhavant@yahoo.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	As per Sr. No. 9
11.	Last date for submission of claims	06.02.2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link- https://ibbi.gov.in/home/downloads Physical Address: N. A.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **H. Sharda Textfab Private Limited** dated 13.01.2020.

The creditors of **H. Sharda Textfab Private Limited** are hereby called upon to submit their claims with proof on or before date 06.02.2020 to the interim resolution professional at the address mentioned against entry No. 10.



The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Mr. Bhavan Trivedi

IBBI Registration No. - IBBI/IPA-001/IP-P00335/2017-18/10605

Date: 24.01.2020

Place: Ahmedabad